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SEPARATE PAGING IS GIVEN TO THIS PART, IN ORDER THAT IT MAY BE FILED AS A SEPARATE COMPILATION

PART VIII

Sale Notices of the Forest Department

TENDER NOTICE—BARAPAHAR DIVISION

Sealed tenders are invited for the outright sale of the following bamboo coupe for one year ending the 30th June 1946 and the right of collection of Kendu leaves from the following blocks for 3 years ending 31st July 1948 (the period of collection for each year being 1st October to 31st July) with effect from the date of acceptance and ratification of the tender.

2. The tenders for each of the undermentioned sale lots will have to be offered separately and the cover containing the tenders will have to be addressed by name (Rai Sahib A. L. Banerji, Divisional Forest Officer, Barapahar Division, P. O. and District Sambalpur) which will be opened at his Sambalpur office on 2nd November 1945 at 2 P.M. The sale is subject to the conditions mentioned (1) in the Agreement Form, (2) in the Orissa Forest Contract Rules, (3) in the general conditions of sale and (4) the special conditions advertised at the time of Auction Sale on 20th and 21st July 1945. The following additional conditions are to be observed.

3. The undersigned is not bound to accept the highest or any tender nor to assign any reason for doing so.

4. Security deposit at 25 per cent based on one year's value of the lease for kendu leaves and bamboos will have to be paid by the successful tenderers immediately after the results are intimated.

5. Tenderers should offer their quotations for the tendered price of kendu leaves for one year which amount will be considered as tendered value for each of the subsequent years.

6. Instalments on the annual tendered offer are to be paid as follows:—

First instalment—One-third of the tendered offer by 15th November.

Second instalment—One-third of the tendered offer by 15th January.

Third instalment—One-third of the tendered offer by 15th March.

7. Tenderers are required to deposit an earnest money of Rs. 1,000 (Rupees one thousand only) in respect of each lot in a Government Treasury in favour of the Divisional Forest Officer, Barapahar Division and to submit the Treasury receipted chalan for the same with their tenders. The earnest money of unsuccessful tenderers will be released whilst those for the successful ones will be retained to make up the security deposit required for the leases.

8. Tenders should be superscribed "Tender for Kendu leaves/Bamboo Coupes" Barapahar Division.

9. For further particulars please apply to the undersigned. All tenderers are requested to read the special conditions for sale and the Orissa Forest Contract Rules available in the Divisional Forest Office, Barapahar Division, before submission on their tenders.

Lot No.	Range	Felling series	Coupe No.	Area in acres	Period of contract	Remarks
1	Kamgaon ..	Dhodrokusum ..	B. C. 'D'	586	1st October 1945 to 30th June 1946.	
2	Do. ..	Lohara Block, Compartment 5.	17	60,366·0	3 years ending 31st July 1948	
3	Bhatli ..	Saraidamak and Debrigarh blocks.	1-3 2-4	34,154·0	Ditto ditto	
4	Lakhanpur ..	Lohara block, Compartment 1-4.	}	33,914·0	Ditto ditto	
	Do. ..	Dechua block, Compartment 1-6.				
	Do. ..	Hulsuridungri, Compartment 1-2.				
	Do. ..	Debrigarh, Compartment 1				
5	Bargarh ..	Kudopali block	1,332·0	Ditto ditto	
6	Do. ..	Malaikhaman block	5,442·0	Ditto ditto	
7	Do. ..	Chandlidungri block	3,620·0	Ditto ditto	

SAMBALPUR

The 27th September 1945

A. L. BANERJI

Divisional Forest Officer, Barapahar Division